

  
CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.3276/2002  
M.A.NO.2839/2002

Wednesday, this the 18th day of December, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Shri Jagdish Chander  
s/o Shri Mangal Ram

2. Ms. Sushma  
d/o Shri Krishan Lal

Both working under:-

Chief Administrative Officer (Construction)  
Northern Railway, Kashmere Gate, Delhi-6  
...Applicant.

(None)

Versus

Union of India through

1. General Manager  
Northern Railway  
Baroda House  
New Delhi-1

2. Chief Administrative Officer  
(Construction)  
Northern Railway  
Kashmere Gate,  
Delhi-6

3. Divisional Railway Manager  
Northern Railway, Bikaner  
..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

MA-2839/2002

MA-2839/2002 is allowed subject to just exceptions. Filing of joint application is permitted.

OA-3276/2002

The applicants on an earlier occasion had filed OA-109/97. It was decided by this Tribunal on 22.1.2001. The applicants were seeking regularization to the post of



Typist from the date they were promoted in the grade and seniority in that regard. This Tribunal had disposed of the said application with the following directions:-

"Respondents to consider the question of grant of seniority in the Grade of Typist to the applicants from the date when their juniors have been so regularised in the parent cadre, i.e., Bikaner Division, which shall be done in accordance with the relevant rules and instructions. Necessary action in this regard shall be taken within three months from the date of receipt of a copy of this order by a reasoned and speaking order. No order as to costs."

2. Admittedly, in compliance of the said directions, the seniority had been restored to the applicants.

3. By virtue of the present application, the applicants seek that a direction should be issued to the respondents to pay them the pay and allowances from 29.6.1995 the date they have been promoted as Senior Typist along with the benefit of proforma fixation of pay from the date their junior Shri Mushtaq had been promoted as Senior Typist.

4. To our query, we had been told that to the representation of the applicants, no specific order refusing the pay and allowances for the said period has been passed.

5. Once it is so, it is directed that applicants may submit a comprehensive representation within two months from today and on receipt of the same, the respondent No.3 (Divisional Railway Manager, Northern Railway,

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Bikaner) will consider and pass an appropriate order preferably within four months from the date of receipt of a certified copy of the present order. It should be a speaking order and conveyed to the applicant.

6. With these directions, OA is disposed of.



(S.A.T.Rizvi)  
Member (A)



(V.S.Aggarwal)  
Chairman

/sunil/